118 Written Answers to	[RAJYA SABHA]	Unstarred Questions	
Name of The Centre	Potato	Tomato	Onion
Shimla	30	30	15
Lucknow	20	50	10
Dehradun	18	Nr	13
Ahmedabad	15	25	14
Bhopal	15	20	10
Mumbai	23	26	15
Jaipur	16	32	10
Patna	15	33	13
Bhubaneshwar	15	20	12
Kolkata	15	35	14
Guwahati	17	43	14
Hyderabad	20	24	15
Bengaluru	22	13	13
T. Puram	26	26	38

Source: State Civil Supplies Departments

Chennai

Pending cases in consumer fora in Goa

12

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353. SHRI SHANTARAM NAIK: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of cases pending in the District Consumer Fora in Goa;
- (b) the number of cases pending for periods of 1 to 2 years, 2 to 3 years, 3 to 4 years and 4 to 5 years and longer periods;
 - (c) the reasons for the pendency of cases; and
- (d) the cases disposed of during the last five years and the total amount of compensation paid?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) The number of cases pending in the District Fora in Goa as on 31.03.2012 is 613.

- (b) Details regarding pending cases in District Fora in Goa as on 31.03.2012, are as under:-
 - (i) No. of cases pending for a period of 1 to 2 years 105
 - (ii) No. of cases pending for a period of 2 to 5 years 202
 - (iii) No. of cases pending for a period of more than 5 years 154
- (c) The disposal rate in the District Fora of Goa as on 31.03.2012 is 90. 16%, with the number of cases disposed of since inception being 5646 out of 6264 cases filed, leaving 618 cases pending which is comparatively low.
- (d) The number of cases disposed of by the District Fora in Goa during the last five years (from 2007 to 2011) is 984.

The information regarding the total amount of compensation paid is not available or maintained in this Department.

Finalisation of National Food Security Bill

†354. SHRI RAVI SHANKAR PRASAD: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that the National Food Security Bill (NFSB) has not yet been finalised;
 - (b) if so, the details in this regard;
- (c) the time when decision in this regard was taken by Government for the first time:
- (d) whether, keeping in view the importance of the problem of starvation in the country, this issue is in the priority of Government; and
 - (e) if so, the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (e) The President of India in her address to the Joint Session of Parliament on 2lst June,

[†] Original notice of the question was received in Hindi.